

No.A-17011/2 /2008-Ad.III/I
Government of India
Ministry of Corporate Affairs

'A' Wing, 5th floor, Shastri Bhavan,
Dr.Rajendra Prasad Road, New Delhi,
Dated the 13th September, 2012

OFFICE MEMORANDUM

Sub: Extension of tenure of Authorized Medical Attendant at Old FARIDABAD, (HARYANA).

Consequent upon receipt of willingness of Dr.R.Kishore, MBBS (MCI Reg.No.1769) , R/o House No. 182, Sector-16, Faridabad , the Head of Department in this Ministry hereby extends his tenure as Authorized Medical Attendant in terms of CS(MA) Rules, 1944, as amended from time to time for all employees of this Ministry and their family members residing at OLD FARIDABAD, HARYANA and within a radius of 16 Kms thereof not covered by CGHS for a further period of one year with effect from **12th September, 2012** or till further orders, whichever is earlier.

2. The aforesaid appointment of Dr.R.Kishore, MBBS, as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry's letter of even number dated 12th January, 2011.


(J.S.GUPTA)

Under Secretary to the Government of India

To

Dr.R.Kishore, MBBS,
M.B.B.S,
H.No.182, Sector-16,
Faridabad, (Haryana)

Copy for information to:-

1. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
2. All officers/Sections in the Ministry.
3. Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.
4. Shri Kailash Chander, Section Officer, CL.VI MCA.
5. Guard file/Notice Board.
6. e-Governance Cell for uploading on "employees Corner link".
7. Hindi version will follow